

FORMAT-II

UNDISBURSED COMPENSATION UNDER WORKMENS COMPENSATION ACT 1923 LYING WITH THE COURT

DISTRICT	NAME OF WORKMEN'S COMPENSATION COURT	CASE NO.	NAME OF CLAIMANTS LYING	COMPENSATION AMOUNT DEPOSITED WITH THE COURT	DATE SINCE WHICH IT IS LYING DEPOSITED	REMARKS IF ANY
HON'BLE HIGH COURT CALCUTTA	HON'BLE HIGH COURT CALCUTTA					
KOLKATA	EMPLOYEES' COMPENSATION 1ST COURT KOLKATA	CC-457/10 (DNC 86/25)	Manoka Mondal	Rs.11,48,401.00	PAYMENT MADE	
		CC-539/11 (DC 57/25)	Pintu Mondal	Rs. 1,00,000.00		
		CC-239/04 (DC 58/25)	Nurselim Sk.	Rs. 1,30,623.00		
		CC-120/13 (DC 60/25)	Md. Sahid	Rs.12,75,051.00		
		CC-117/13 (DNC 87/25)	Minoti Basak & Basanti Basak	Rs.11,22,594.00		
		CC-04/19 (DNC 88/25)	Safal Ali Mallick & ors.	Rs. 5,77,773.00		
		CC-250/13 (DC 61/25)	Bipul Das @ Viplab	Rs. 9,34,491.00		
		CC-347/06 (DC 71/25)	Sukesh Mondal	Rs. 5,04,250.00		

CC-157/18 (DNC 100/25)	Papiya Debnath & ors.	Rs. 9,65,946.00	
u/s 8(i) DNC 89/25	Mozefharul Mondal	Rs.14,59,800.00	
CC-314/11 DC 62/25	Ganesh Das	Rs.23,91,073.00	
CC-313/11 DC 63/25	Rahaman Mallick	Rs.17,65,675.00	
CC – 245/13 DC 64/25	Raja Gain	Rs. 7,55,739.00	
CC 84/14 DNC – 126/19	Kunti Devi	Rs. 4,60,385.00	
CC 66/24 DC – 65/25	Palash Roy	Rs. 4,00,000.00	
CC 81/22 DNC – 90/25	Dhananjoy Pal	Rs. 12,00,000.00	
CC 31/23 DNC – 91/25	Susheela Devi	Rs.11,89,655.00	
CC 31/23 DNC – 91/25	Susheela Devi	Rs. 10,345.00	
CC 58/23 DNC – 92/25	Punita Devi	Rs. 9,20,000.00	
CC 71/22 DNC - 93/25	Malati Devi	Rs. 12,00,000.00	

EMPLOYEES' COMPENSATION 2ND COURT KOLKATA	CC 23/22 (DC67/25)	Haradhan Mondal	Rs. 2,20,000.00	
	U/s 8(i) DNC-95/25	Lt. Sunil Kr. Bind	Rs. 14,77,950.00	
	CC 87/14 (DC-68/25)	Subrata Mondal	Rs.11,24,752.00	
	u/s 8(i) DNC-97/25	Lt. Rajinder Singh	Rs.10,09,823.00	
	CC182/12(DC-70/25)	Md. Imran	Rs.11,96,415.00	
	CC-147/10 (DC – 56/25)	Ashok Malakar	Rs. 1,25,000.00	
	CC-134/17 (DNC 99/25)	Gudiya Devi	Rs.12,00,000.00	
	CC-208/23 (DC 66/25)	A. Jamil	Rs. 8,50,000.00	
	CC-78/23 (DNC-94/25)	Mouluda Bibi	Rs. 6,75,000.00	
	CC-45/22 (DC 59/25)	Sonu Yadav	Rs.21,00,000.00	
	CC-445/09 (DC 72/25)	Kulbinder Singh	Rs.15,29,269.00	
	CC-227/16 (DNC 98/25)	Sarabjit Kaur	Rs.10,00,000.00	
	CC-159/07 (DC-69/25)	Shyamal Krishna Ghosh	Rs. 2,27,734.00	
DURGAPUR	EMPLOYEES' COURT DURGAPUR	Data not available	Data not available	Data not available
SILIGURI	EMPLOYEES' COURT SILIGURI	Data not available	Data not available	Data not available
TOTAL AMOUNT			3,12,47,744.00	

Payment made

Payment made